

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3233
ANSWERED ON:31.08.2012
FAKE PEOPLE IN ST CATEGORY
Gavit Shri Manikrao Hodlya

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has checked the authenticity of newly included people in the scheduled tribes category;
- (b) if so, the details thereof;
- (c) whether instances of fake people included in the said category has come to notice of the Government;
- (d) if so, the details thereof; and
- (e) the step taken/being taken by the Government in this regard?

Answer

MINISTER FOR STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): Brief mention the procedure of indirna (modalities)

The Government of India has issued various circulars from time to time for proper issuance and verification of Scheduled Tribes's Certificates. Following the decision of the apex court in the case of Kumari Madhuri Patil & Others Vs. State Maharashtra & Others, the Ministry of Tribal Affairs has again circulated in June, 2004 the instructions of the Supreme Court to streamline the procedure for the issuance of social status certificates (ST certificates), their scrutiny and their approval to all State Government/ UT Administrations.

- (c) Government has not received any complaint to the effect that any fake people or community have been included the list of ST.
- (d) & (e): do not arise.